

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1714/2019

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

BHAGWAN DAS

Respondent(s)

(Bailable Warrant)

Date : 11-07-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

High Court Record has been received but Trial Court record has
not been received. Issue D.O for remittance of record.

List again on 23.8.2022.

S.P.S. LALER
Registrar

MG